

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029
Phone: 011-23353503; Fax-23753923

Petition No. 180/GT/2026

Date: 24 Apr 2026

To,

Additional General Manager (Commercial), NTPC
Limited, NTPC Bhawan, Core- 7, Scope Complex, 7
Institutional Area,
Lodhi Road, New Delhi- 110003

**Subject: Petition for determination of tariff for Rihand STPS Stage-II
(1000 MW) for the period 1.4.2024 to 31.3.2029.**

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **4.5.2026**:

- a) *Details of decapitalization/assumed deletion corresponding to Add cap items claimed under Regulation 25(2)(c) of the 2024 Tariff Regulations.*
- b) *Technical justification and cost benefit analysis for items claimed under Regulation 26(1)(i) of the 2024 Tariff Regulations.*
- c) *Actual cost envisaged for Ash related works in the original investment approval, along with the details of total cost incurred till date, total ash generated and the corresponding utilization figures for the past five years.*
- d) *Auditor certified Form-15 and Form-15A.*
- e) *Basis and computation of Ash transportation expenses claimed under O&M along with rationale for increased claim vis-à-vis the previous tariff period (2019-24).*
- f) *Basis and computation of Security expenses claimed along with rationale for y-o-y increase.*
- g) *Provide the computation of Water charges claimed.*

2. The Respondents shall file their replies by **11.5.2026** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **18.5.2026**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,

Sd/-

(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Respondents